

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.171/2014
RT CA(CAA)NO.122/Chd/Hry/2017**

In the matter of:

Jatalia Global Ventures Ltd. & Ors. ...Petitioners

Present: Mr. P. Nagesh and Mr. Ashish Chaudhary, Advocates for petitioners.
 Mr. D.K. Singh, Official Liquidator with Ms.Amarpreet Kaur,
 Senior Technical Assistant.

Learned counsel for petitioners seeks time to place on record the Auditor's Certificate of the Company's Auditor in terms of proviso to Section 232 (3) of the Companies Act, 2013. Let the needful be done before the date fixed. It is submitted by the Official Liquidator that in the report of Regional Director, the response of the Income Tax Department has already been mentioned.

List the matter for 12.07.2017 for arguments.

- Set / -

(Justice R.P. Nagrath)
Member(Judicial)

May 19, 2017
arora